

Permits to Foreign Tourists

2047. KUMARI FRIDA TOPNO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of foreign tourists granted permits to visit restricted/protected areas in the country by the Government during the last one year upto 30th June, 1997;

(b) whether such permits are being issued liberally or are subjected to some restrictions ; and

(c) the details of criteria being followed in the grant of such tourist permits?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) Foreigners are permitted to visit certain open places in the restricted/protected areas for tourism and are granted permits literally for the purpose. However, there are places which can be visited by foreign tourists only in groups consisting of four or more persons. Various authorities, viz., Indian Missions, Foreigners Regional Registration Officers and concerned State Government officers have been authorised to grant permits to foreign tourists. The data relating to permits issued is not centrally maintained.

Sukhana Lake

2048. SHRI SATYA PAL JAIN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government are aware that the Chandigarh Administration has to carry out desilting operation of Sukhana Lake in Chandigarh every year;

(b) if so, the amount spent on such operation during the last three years upto June 30, 1997 ; and

(c) whether the Government propose to formulate any policy or scheme to find a permanent, solution to this problem with a view to check the flow of earth to the lake and to save such a huge recurring expenditure every year?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) Chandigarh Administration has informed that desilting operation is carried out in Sukhana Lake every year due to erosion of soil in the catchment area.

(b) The total amount spent on such operations during the last 5 years upto 30th June, 1997 is Rs. 48, 50, 575/-

(c) Chandigarh Administration has prepared a scheme for integrated development of Sukhana Lake to undertake more soil conservation measures in the catchment area and to remove silt accumulated in the Sukhana Lake at a total cost of Rs. 38.65 crores. The project has been posed for financial assistance to Government of India under scheme of National Lake Conservation Programme. Sukhana is one of the identified lakes for intensive conservation and management under first phase of National Lake Conservation Programme.

Starvation Death in Hilly Areas of Uttar Pradesh

2049. SHRI SYDAIAH KOTA: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether starvation deaths have been reported in the hill districts of Uttar Pradesh ;

(b) if so, the reasons therefore ;

(c) whether the Government propose to enquire into the matter; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) : (a) No, Sir.

(b) to (d) Do not arise.

Setting up of Mango Research Centre

2050. SHRI P. UPENDRA : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to set up a Mango Research Centre at Nuzvid in Andhra Pradesh ;

(b) if so, the present stage of the project ; and

(c) the time by which this Research centre is likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. S. VENUGOPALACHARI) : (a) No, Sir. Mango Research in Andhra Pradesh is being supported by ICAR under its All India Coordinated Fruits Improvement Project at the Fruit Research Station, Sangareddy of the Acharya N.G. Ranga Agricultural University, Hyderabad since 1971. This Research Station also covers Mango Research of Nuzvid area.

(b) and (c) Does not arise.

Service Conditions of Police Force

2051. SHRI NARAYAN ATHAWALAY: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are aware of hard working conditions under which police-para-military forces like CRPF and Delhi Police are working;

(b) if so, whether the Government are considering to set up Expert Committee to assess the ground realities and formulate much awaited reforms in terms of improvement of working conditions of Constables in these organisations; and